

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF : SR Marine Foods Pvt Ltd**  
**PETITION NUMBER : CP(IB)/12(CHE)2022**  
**APPLICATION NUMBER : a) IA(IBC)/1094(CHE)/2023  
b)IA(IBC)/356/2024 In  
IA(IBC)/1094(CHE)/2023**  
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**ORDER**

**208)(a)IA(IBC)/1094(CHE)2023 IN CP(IB)/12(CHE)/2022**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. PCS MR. Jayanth Viswanathan for R2 and R3. Ld. Counsel Mr. Siva for R1.

Ld. Counsel Mr. A.G. Sathyanarayana may file his vakalat.

In the earlier order dated 19.12.2023 it has been recorded that the pleadings are complete. However, Counsel for the Respondents R1-R3 stated that pleadings are not complete and they would be filing the reply. R2 and R3 filed their reply vide S.R.NO. 563 dated 31.01.2024. R1 is yet to file the reply.

Reply be filed within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

Case is posted for hearing on **25.04.2024**.

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**208)(b)IA(IBC)/356/2023 In IA(IBC)/1094(CHE)/2023 IN  
CP(IB)/12(CHE)/2022**

This fresh application has been filed to substitute the Applicant's name Mr. K.J. Vinod, Liquidator of M/s. SR Marine Foods Pvt Ltd in place of RP.

**Application is allowed and case is disposed off.**

**-Sd-**

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

Phk

**-Sd-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**